

THE HIGH COURT OF KERALA

Kochi - 682 031

Dated - 10.03.2017

PROCEEDINGS

Judicial Department - Transfer posting and filling up the vacancies of Sheristadars - Orders issued.

Read 1. High Court Proceedings No. B4-53172/2014 (1) dated 07.03.2017
2. High Court Proceedings No. B4-53172/2014 (2) dated 07.03.2017

ORDER NO. B1(B) – 733/2017

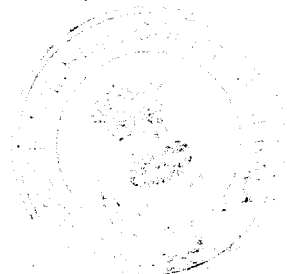
As per the High Court Order read second above the period of probation of six officers in the category of Sheristadar, Sub Court /Senior Superintendent, District Court namely Smt Rajani Mohan C, Sheristadar, Sub Court, Kottayam, Smt A.G Nishadevi, Sheristadar Sub Court, Kollam, Smt Lekha.K, Sheristadar, Sub Court, Vadakara , Shri Rajeevan.K.R Sheristadar Sub Court , Karunagappally, Smt Budha P.S , Senior Superintendent District Court, Ernakulam and Shri Sethuraman.P, Sheristadar, Sub Court Pathanmthitta has been extended for a period of one year . In view of Rule 28 of the Kerala State and Subordinate Service Rules 1958 , the above officers are not considered for promotion to the cadre of Sheristadar, Addl District Court/MACT/Special Court for filling up of the existing vacancies .

As part of filling up the existing vacancies of Sheristadars of the Subordinate Judiciary, the following orders are issued:

1. Smt K.R Sreekala , Sheristadar, Spl Court (NDPS Act Cases) , Thodupuzha is appointed as Sheristadar, District Court w.e.f 01.04.2017 in the scale of pay ₹ 42,500- 87000 and posted as Sheristadar, District Court, Thalassery .

2. Smt M.S Santhi, Sheristadar, Sub Court, Cherthala is promoted as Sheristadar, Addl District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 40,500- 85000 and posted as Sheristadar, MACT, Attingal .

3. Shri.K.C Savio, Sheristadar, Sub Court, Thiruvalla is promoted as Sheristadar, Addl District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹40,500- 85000 and posted as Sheristadar, MACT Pathanamthitta .



4. Shri Dhinulal K.G, Senior Superintendent , Additional District Court North Paravur is promoted as Sheristadar, Addl District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹40,500- 85000 and posted as Sheristadar, Family Court, Irinjalakkuda.

5. Shri S.B Vinod Kumar, Sheristadar, Sub Court, Ottappalam is promoted as Sheristadar , Addl District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹40,500- 85000 and posted as Sheristadar, Family Court , Thrissur

6. Shri Regi. G Nair, Sheristadar, Sub Court, Pala is promoted as Sheristadar, Addl District Court/MACT/Special Court, w.e.f 01.04.2017, under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 40,500- 85000 and posted as Sheristadar, Spl Court (NDPS Act cases), Thodupuzha.

7. Smt Daisy Anto Thaikkadan, Sheristadar, Family Court, Tirur is transferred and posted as Sheristadar, Chief Judicial Magistrate's Court, Thrissur.

8. Shri Ummer C.T, Senior Superintendent, Chief Judicial Magistrates Court, Manjeri, is promoted as Sheristadar, CJMs Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹40,500- 85000 and posted as Sheristadar, Family Court, Tirur .

9. Shri K.R Rajeevan, Sheristadar, Sub Court, Karunagappally is transferred and posted as Sheristadar, Sub Court, Tirur .

10. Smt.T.R Premalatha, Sheristadar, Sub Court, Ernakulam is transferred and posted as Sheristadar, Sub Court, Cherthala .

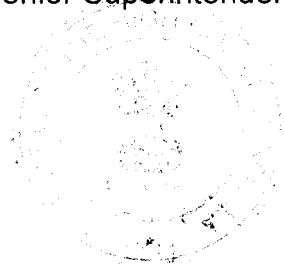
11. Shri Cyriac George, Senior Superintendent, District Court, Thodupuzha, is transferred and posted as Sheristadar, Sub Court, Pala, w.e.f 01.04.2017.

12. Shri Shaji.K , Sheristadar , Sub Court, Thodupuzha, is transferred and posted as Sheristadar, Sub Court, Ernakulam.

13. Smt S. Radhika, Sheristadar, Sub Court, Tirur is transferred and posted as Sheristadar, Sub Court, Ottappalam .

14. Shri.Samkutty Mammen, Senior Superintendent, District Court, Pathanamthitta is transferred and posted as Sheristadar, Sub Court, Tiruvalla .

15. Smt V.G Valsalakumary, Senior Superintendent, District Court, Kottayam is transferred and posted as Senior Superintendent, District Court, Pathanamthitta.



16 Smt Alice Paul, Senior Superintendent, District Court, Thrissur is transferred and posted as Senior Superintendent, District Court, Kottayam.

17. Shri Babu.M, Senior Superintendent, District Court, Thalassery is transferred and posted as Sheristadar, Sub Court, Karunagappally.

18. Smt Ramla Ismail, Sheristadar, Sub Court, Payyannur is transferred and posted as Sheristadar, Sub Court, Thodupuzha.

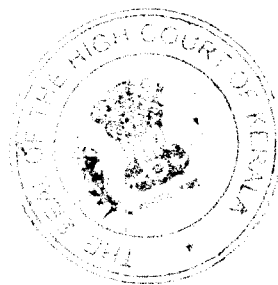
19. Shri Mohandas M.T, Junior Superintendent, now functioning as Secretary Gram Nyayalaya Parappa at West Eleri, Kasaragod District is promoted to the cadre of Sheristadar Sub Court/Senior Superintendent District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36600- 79200 and posted as Sheristadar, Sub Court, Payyannur .

20. Shri T. Ranjith Kumar, Junior Superintendent, Munsiff's Court-II, Kozhikode is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36600- 79200 and posted as Senior Superintendent, District Court, Thrissur .

21. Shri.P.V Rajan, Junior Superintendent, Munsiff's Court- I, Kozhikode is promoted to the cadre of Sheristadar Sub Court/Senior Superintendent District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36600- 79200 and posted as Senior Superintendent , Additional District Court, North Paravur.

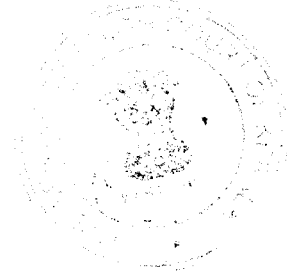
22. Smt T.Nandini, Junior Superintendent, District Court, Thalassery, is promoted to the cadre of Sheristadar Sub Court/Senior Superintendent District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36600- 79200 and posted as Senior Superintendent, District Court, Thalassery .

23. Shri Rajesh M.G, Junior Superintendent, District Court, Thiruvananthapuram is promoted to the cadre of Sheristadar Sub Court/Senior Superintendent District Court w.e.f 01.04.2017, under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36600- 79200 and posted as Senior Superintendent, District Court, Thodupuzha .



The Presiding Officers of the Courts concerned are directed to make necessary charge arrangements .

(By Order)



K. Babu

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Registrar (Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram (22 copies)
 The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
 The Addl.Chief Secretary to Government, Home (C) Department, TVPM (with C/L)
 The Director of Public Relations, Thiruvananthapuram.
 The District Judges of all Districts except Kalpetta
 The Judges of Family Courts, Irinjalakkuda Thrissur & Tirur
 The MACT, Attingal & Pathanmthitta
 The Additional District Judge, North Paravur
 The CJM, Malappuram
 The Sub Judges of Karunagappally Thiruvalla, Cherthala , Thodupuzha, Pala ,
 Ernakulam, Ottappalam, Tirur, Payyannur
 The Officers and Courts concerned.
 The Private Secretary to the Honourable the Acting Chief Justice, High Court.
 The Public Relations Officer, High Court.
 The Confidential Assistants to the Registrars, High Court.
 The B2, B3, B4, B5, C1, C3, D2, E1 & I1 seats, High Court.
 The Administrative Records Section, High Court (2 copies)

THE HIGH COURT OF KERALA

Kochi - 682 031

Dated - 13.03.2017

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Judicial Department - Transfer, posting and filling up the vacancies of Sheristadars - Orders issued.

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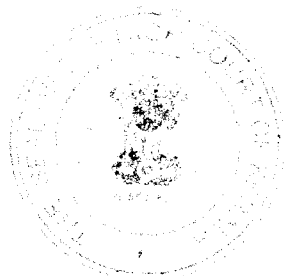
ORDER NO. B1(B) - 733/2017

In continuation to the High Court order cited above , the following orders are issued:

The officers at Sl.No 7, 12, 13, 14 ,15, 16, 17 & 18 are not eligible for joining time and transfer T.A.

The officers at Sl.No 9,10 &11 are not eligible for joining time .

(By Order)



K. Babu

Registrar (Subordinate Judiciary)

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- The MACT, Attingal & Pathanmthitta
- The Additional District Judge, North Paravur
- The CJM, Malappuram
- The Sub Judges of Karunagappally, Thiruvalla, Cherthala , Thodupuzha, Pala , Ernakulam, Ottappalam, Tirur, Payannur
- The Officers and Courts concerned.
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